

women labour in the Organised Sector. No new proposal of this nature is at present under consideration.

Attack on a Pregnant Nurse of Dr. Ram Manohar Lohia Hospital

560. SHRI P. J. KURIAN:

SHRI N. E. HORO:

SHRI CHHITU BHAI GAMIT:

Will the Minister of HEALTH be pleased to state:

(a) whether the authorities of Dr. Ram Manohar Lohia Hospital have conducted a departmental probe into the episode of allegedly attacking a pregnant nurse by a doctor before the dismissal of the concerned doctor;

(b) if so, the details thereof;

(c) whether the authorities have made any conciliatory moves before the dismissal of the concerned doctor; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b). Yes. Evidence was recorded from the employees on duty at the site of occurrence at the particular time, and the statement of the junior resident doctor who allegedly pushed the concerned nurse was also taken. On the basis of this the services of the junior resident doctor were terminated.

(c) and (d). Conciliatory moves were attempted but were found not acceptable. The case has also been registered with the police.

Indians Killed in Nigeria

561. SHRI PIUS TIRKEY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that 1000 people were killed and more than 4500 people injured in violence and armed robberies in Nigeria over the past six months;

(b) the number of Indians killed/injured in Nigeria during the last 6 months; and

(c) the steps taken by Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) We have seen press reports quoting the Police Minister of Nigeria to this effect.

(b) According to the information available with us, no Indians were reported killed/injured in Nigeria during the last 6 months.

(c) Does not arise.

Payment of Road Tax

562. SHRI PIUS TIRKEY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) how much amount have been received annually from the vehicle owners as road tax by the Directorate of Transport, Delhi;

(b) whether it is a fact that some vehicle owners have not paid their road tax for the last so many years;

(c) whether there is any proposal to check the road tax of all the vehicles in Delhi; and

(d) if so, when and what action will be taken against those who have not paid the road tax?

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) According to the Delhi Administration the road tax collected by the Directorate of Transport, Delhi during the last three years is as under:—

Period	Amount
1977-78	Rs. 3,82,51,732
1978-79	Rs. 4,21,29,389
1979-80	Rs. 4,50,52,783